

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 08-05-2023 TO 12-05-2023

<u>NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1	ST/50720/2017	F.O/50563/2023	28-04-2023	08-05-2023
2	ST/50647/2018	F.O/50564/2023	28-04-2023	08-05-2023
3	ST/50653/2018	F.O/50565/2023	28-04-2023	08-05-2023
4	ST/50654/2018	F.O/50566/2023	28-04-2023	08-05-2023
5	ST/50650/2018	F.O/50567/2023	28-04-2023	08-05-2023
6	ST/50597/2018	F.O/50568/2023	28-04-2023	08-05-2023
7	C/52307-50309/2019	F.O/50569-50571/2023	28-04-2023	08-05-2023
8	ST/50619/2018	F.O/50572/2023	28-04-2023	08-05-2023
9	ST/52383/2019	F.O/50575/2023	28-04-2023	08-05-2023
10	ST/51634/2016 & ST/52168/2016	F.O/50579-50580/2023	02-05-2023	08-05-2023
11	ST/50641/2018	F.O/50581/2023	02-05-2023	08-05-2023
12	ST/50116/2018	F.O/50584/2023	02-05-2023	08-05-2023
13	ST/50115/2018	F.O/50585/2023	02-05-2023	08-05-2023
14	ST/50854/2018	F.O/50586/2023	02-05-2023	08-05-2023
15	ST/51545/2017	F.O/50587/2023	02-05-2023	08-05-2023
16	ST/52953-52954/2016	F.O/50588-50589/2023	02-05-2023	08-05-2023
17	ST/50833/2018	F.O/50592/2023	04-05-2023	08-05-2023
18	ST/50823/2018	F.O/50593/2023	04-05-2023	08-05-2023
19	ST/50832/2018	F.O/50594/2023	04-05-2023	08-05-2023
20	ST/50828/2018	F.O/50595/2023	04-05-2023	08-05-2023
21	ST/50673/2018	F.O/50596/2023	04-05-2023	08-05-2023
22	ST/50621/2018	F.O/50597/2023	03-05-2023	08-05-2023
23	ST/50645/2018	F.O/50598/2023	03-05-2023	08-05-2023
24	ST/50850/2018	F.O/50599/2023	04-05-2023	08-05-2023
25	C/51051/2020 & C/50179/2020	F.O/50600-50601/2023	03-05-2023	08-05-2023
26	ST/50781/2018	F.O/50602/2023	03-05-2023	08-05-2023
27	ST/50766/2018	F.O/50603/2023	03-05-2023	08-05-2023
28	ST/50765/2018	F.O/50604/2023	03-05-2023	08-05-2023
29	ST/50761/2018	F.O/50605/2023	03-05-2023	08-05-2023
30	ST/50720/2018	F.O/50606/2023	03-05-2023	08-05-2023
31	ST/51376/2017	F.O/50607/2023	04-05-2023	08-05-2023
32	ST/50778/2018	F.O/50608/2023	04-05-2023	08-05-2023
33	ST/507/2008	F.O/50609/2023	04-05-2023	08-05-2023
34	ST/52572/2016	F.O/50610/2023	04-05-2023	08-05-2023
35	ST/51642/2017	F.O/50611/2023	08-05-2023	11-05-2023
36	ST/51779/2017	F.O/50612/2023	08-05-2023	11-05-2023
37	ST/51263/2017	F.O/50613/2023	08-05-2023	11-05-2023
38	ST/51967/2017	F.O/50614/2023	09-05-2023	11-05-2023
39	ST/50935/2018	F.O/50615/2023	09-05-2023	11-05-2023
40	ST/50947/2018	F.O/50616/2023	09-05-2023	11-05-2023
41	ST/50952/2018	F.O/50617/2023	09-05-2023	11-05-2023
42	C/51159-51161/2020 & C/51165/2020	F.O/50625-50628/2023	10-05-2023	11/05/203
43	ST/50620/2018	F.O/50631/2023	10-05-2023	11-05-2023
44	ST/50735/2018	F.O/50637/2023	10-05-2023	11-05-2023
45	ST/50379/2021 & ST/50477/2021	F.O/50638-50639/2023	10-05-2023	11-05-2023
		MISC. ORDER		
1	ST/51079/2022	M.O/50139/2023	09-05-2023	11-05-2023

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

15.5.23

DEPUTY REGISTRAR